

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CA No.217/2017  
IN  
CP No.103/ND/2015  
RT CP No.08/2016**

Surinder Kumar Virdi

...Petitioner

Versus

Beaver Leathers Pvt.Ltd. & Ors.

...Respondents

Present:     None

The Hon'ble Member (Judicial) is on official tour, hence the  
matter is adjourned to 08.03.2018.

Sd/-  
Court Officer

February 20, 2018  
subbu